

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3328
TO BE ANSWERED ON 10.08.2015**

COMMISSION VENDORS IN RAILWAYS

3328. SHRI SANKAR PRASAD DATTA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have noticed that the commission vendors of Northern Railway have been served with retirement orders on attaining the age of sixty years;**
- (b) if so, the details thereof;**
- (c) whether the commission vendors, so retired would be provided with social securities;**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) the corrective steps taken by the Railways in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b): Yes, Madam. All commission vendors are retired at the age of 60 years as per extant policy.

(c) to (e): There is no provision of social securities since the commission vendors work on commission basis.
